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ORDER SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD

Reg NO. 954 OF 198G

Nehal Shafiq VS. union of India.

SL NO of order	Date of order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order
	10.9.86	HOn'ble D.S.Misra-Member-A Hon'ble G.S.Sharma-Member-J. The plaintiff is pepresented. None is present for the defendant. Written statement has not been filed. Issue fresh notice to the defendants to file their written statement and copies of documents within a month. Plaintiff may also file the copies of his document within a month. List it for final hearing on 9.12.1986. Member-A. Member-J.	Office Report O.S No. 95/85 transferred from the court of Munsif West, Allahabad. ~~Stat~~ Nature Injunction. State. ~~A out R not filed~~ W.S not filed. Notices issued to all the parties fixed 10.9.86. Notices were issued fixing 10-9-86. Notices not received back as yet. 9/9/86.
	9-12-86	Hon. D.S. Misra - AM. Hon. G.S. Sharma - JM Sri. S.D. Dwivedi for the plaintiff and Sri K.C. Sinha for the defendant are present. Sri K.C. Sinha informs that the reliefs claimed by the plaintiff has been given to him out of court. Sri Dwivedi admits that he has received the amount claimed and there remains only the question of costs. We, direct the parties to bear their own costs. On the merit, the case has become infructuous. AM. JM.	Office Report Notice, not received back as yet. 8/12/86.